

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Secretary to Hon'ble Disciplinary Committee, under Advocates Act, Jammu Wing)

NOTICE

No 227/SHDC/HCWJ/2023

Dated:-18.08.2023

It is for the information to all the concerned, that the complaints filed in terms of the Advocates Act, 1961, shall be placed, before Hon'ble Disciplinary Committee of Jammu Wing of High Court of Jammu & Kashmir and Ladakh at Jammu on 19.08.2023 at 1:30 PM .

All concerned to note.


(Pravin Pandoh)

Joint Registrar Judicial/Protocol
Secretary, to Hon'ble Disciplinary Committee,
(under Advocates Act, Jammu Wing)

No 2187-92/SHDC/HCWJ/2023

Dated:-18.08.2023

1. Secretary to Hon'ble Mrs. Justice Sindhu Sharma, Judge, High Court of J&K and Ladakh(Chairman), Hon'ble Disciplinary Committee for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Mohan Lal, Judge, High Court of J&K and Ladakh(Member) Hon'ble Disciplinary Committee for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice Rahul Bharti, Judge, High Court of J&K and Ladakh(Member) Hon'ble Disciplinary Committee for information of His Lordship.
4. Registrar Judicial, High Court of J&K and Ladakh at Jammu, for information.
5. Joint Registrar Judicial, High Court of J&K and Ladakh at Srinagar, for information.
- ✓ 6. In charge NIC High Court of J&K and Ladakh at Jammu, for uploading the same on the official website of High Court .


Secretary, to Hon'ble Disciplinary Committee,
(under Advocates Act, Jammu Wing)